

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1609

ANSWERED ON:03.12.2012

RFID TAGS FOR VEHICLES

Rao Shri Sambasiva Rayapati;Shetkar Shri Suresh Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has introduced Radio Frequency Identification (RFID) tags for all types of vehicles plying across the country;
- (b) if so, these tags are compulsory for all motor vehicles in the country; and
- (c) if so, the details and the objective thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) A notification proposing to insert a new rule 138A in Central Motor Vehicles Rules, 1989 so as to provide for installation of RFID tags on certain categories of vehicles was issued by the Ministry on 3rd October, 2012 inviting objections and suggestions from the public to the draft rules within 60 days thereof.